

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 452 of 2020

IN THE MATTER OF:

Sushil Ansal

...Appellant

Versus

Ashok Tripathi & Ors.

...Respondents

Present:

For Appellant : **Mr. Arun Kathpalia, Senior Advocate with
Ms. Neeha Nagpal and Mr. Malak Bhatt, Advocates**

For Respondents : **Ms. Devanshi Singh, Advocate for R-1 and R-2
Mr. Shohit Chaudhry, Advocate for R-3
Ms. A. Saha, Advocate**

ORDER
(Through Virtual Mode)

14.07.2020 Heard Mr. Arun Kathpalia, learned Senior Counsel for the Appellant. Hearing concluded.

 Heard Ms. Devanshi Singh, learned counsel for Respondent Nos. 1 and 2. Hearing concluded.

 Heard Mr. Shohit Chaudhry, learned counsel for Respondent No.3. Hearing concluded.

Judgement reserved.

 Mr. Arun Kathpalia, learned Senior Counsel for the Appellant has filed written submissions along with compilation of the judgment which is taken on record.

Written submissions, if any, may be filed by the learned counsel for the Respondents, not exceeding three pages, within three days.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/

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